COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 151 OF 2015 & IA NOs. 250 OF 2015, 55 OF 2017, 538 OF 2017

Dated: 20th August, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Bhartiya Nabhikiya Vidyut Nigam Ltd. Appellant(s)

Versus

Power Grid Corporation of India Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Sumit Goel

Ms. Tanya Chaudhury

Mr. Manu Bajaj Ms. Aishwarya Dash Ms. Sonal Gupta

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran for R-1

Mr. Vallinayagam Ms. Amali for R-5

<u>ORDER</u>

The learned counsel appearing for the fifth Respondent has submitted his written submission in this matter today. The same was taken on record.

Judgment is reserved.

(S. D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

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